

(A)

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No.....472.....1996

Golekha Nain.....Applicant(s)

Versus

Union of India &amp; ors.....Respondent(s)

Sr. No.	Date	Order with Signature
	4.7.96	<p>REGISTER</p> <p><i>S</i> Registrar</p> <p>1. P. O. for Rs 50/- has been filed.</p> <p><i>B2</i> 2/7/96.</p> <p>for Regn. pl.</p>
1	5.7.96	<p>Nobody is present for the petitioner when called. Refix it once again.</p> <p><i>Travasi</i> MEMBER (ADMINISTRATIVE)</p> <p><i>B2</i> 2/7/96. <i>Ch</i></p> <p>04.07.96</p>
2	18.7.96	<p>Nobody is present when called. It is for the second time that the petitioner is not present. Dismissed for default.</p> <p><i>Travasi</i> MEMBER (ADMINISTRATIVE)</p> <p><i>B2</i> 4/7/96. <i>SO(g)</i></p> <p>for Admin. &amp; I. O. please</p> <p>for admin- istrative &amp; other cor- poration petitor 9/7/96</p> <p>B. 9/7/96</p>